

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2506

ANSWERED ON:06.02.2014

ROAD OVER BRIDGES

Maadam Shri Vikrambhai Arjanbhai;Mani Shri Jose K.

Will the Minister of RAILWAYS be pleased to state:

(a) whether differences on technical and financial issues have delayed construction of Road Over Bridges (ROB) at many places in the country including Kerala;;

(b) if so, the details thereof;

(c) whether more than 20,000 people were killed at unmanned level crossings and railway tracks during the last three years and the death toll in the current calendar year is more alarming; and

(d) if so, the details thereof and the steps taken by the Railways to check the recurrence of such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2506 BY SHRI JOSE K MANI AND SHRI AHIR VIKRAMBHAIRJANBHAI MAADAM TO BE ANSWERED IN LOK SABHA ON 06.02.2014 REGARDING ROAD OVER BRIDGES (ROBs).

(a): In the state of Kerala, construction of only one Road Over Bridge (ROB) is getting delayed due to some differences between State Govt and Railways on technical issues.

(b): As per approved General Agreement Drawing(GAD) of the proposed ROB in lieu of Level Crossing(LC) No. 257 (Thavam Gate) at km 774/400-500 between Kannapuram and Pazhayangadi stations, the bridge was proposed at a skew angle of 45 degrees. But Kerala State Transport Project Authority wants to change the skew angle as 66 degrees. Since the increase in skew angle will result in increase in the span considerably without room for future tracks, Railways has insisted to keep the skew angle as 45 degrees itself.

(c) & (d): The details of number of persons killed at unmanned level crossings(UMLC) and railway tracks during the last three years is as under:

No of persons killed at	2011	2012	2013
UMLC	198	198	140
Railway tracks	14973	16336	19997
TOTAL	15171	16534	20137

Railways have decided to progressively eliminate all unmanned LCs by closing unmanned LCs having NIL/negligible traffic density or by merger to nearby level crossings by construction of diversion road or by provision of Subways/Road Under Bridges.

Railways is also taking following preventive measures to prevent loss of human lives on Railway tracks:

i) Regular announcements are made through Public Address System at important Railway stations urging the passengers to use foot over bridges and to avoid crossing of Railway tracks.

ii) Various passenger awareness programmes are being organized to create awareness amongst general public about the fatalities of crossing Railway tracks.

iii) Unauthorised trespassing on Railway premises including the Railway track is a punishable offence in terms of section 147 of the Railways Act. Regular drives are conducted against unauthorized trespassing on Railway premises as well as Railway tracks.